

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4588
ANSWERED ON:25.04.2005
PENDING AMOUNT ON ACCOUNT OF ESIC FACILITIES
Tripathy Shri Braja Kishore

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is a huge amount pending on various States on account of facilities provided under ESIC facilities;
- (b) if so, the details thereof, State-wise;
- (c) the details of funds recovered by the Union Government during the last three years, till date, State-wise; and
- (d) the steps taken for early settlement of pending dues against various States?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) & (b): The medical facilities to ESI beneficiaries are provided by the respective State Governments and ESI Corporation pays the State Governments according to an agreed formula. However, in Delhi the medical facilities are being provided by the ESI Corporation directly at the request of Government of Delhi. As on 31.03.2004 an amount of Rs.295.82 crores is due from Delhi Government on account of medical facilities provided by the ESI Corporation in Delhi.

(c): Delhi Government has not paid any amount during the last three years.

(d): The matter has been taken-up with the Government of NCT of Delhi.